

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO.1136**  
TO BE ANSWERED ON 08.02.2019

**SAKHI CENTERS**

1136. SHRI KESINENI NANI:  
KUMARI SHOBHA KARANDLAJE:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to implement any scheme for setting up of One Stop Centres (OSCs), popularly known as Sakhi Centres to support women affected by violence, if so, the details thereof along with the salient features/objectives of the scheme;
- (b) whether the scheme is being financed through Nirbhaya Fund and if so, the details thereof along with the expenditure incurred by the Government for setting up such centres, State/UT-wise;
- (c) the details of OSC approved, established and functional along with the number of women registered/enrolled thereunder till date, State/UT-wise including Karnataka and Andhra Pradesh;
- (d) whether the Government had proposed to implement the said scheme in all the districts and each OSC will be strengthened with an additional annual grant of Rs. 50,000 for immediate assistance for first aid and if so, the details thereof; and
- (e) whether the Government has a mechanism in place to monitor and review the implementation of the said scheme and if so, the details thereof

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a): Yes Madam, the Government of India has decided to set up at least one One Stop Centre (OSC) under its One Stop Centre Scheme in every district of the country with the objective to provide integrated support and assistance to violence affected women under one roof by facilitating immediate emergency and non-emergency access to a range of services including medical help, police facilitation, legal and psychological counselling and temporary shelter to women affected by violence.
- (b): The OSC scheme is funded through Nirbhaya Fund. The State-wise details of fund sanctioned during the year 2015-16, 2016-17, 2017-18 and 2018-19 (as on 04.02.2019) are given at Annexure-I.
- (c): The details of State-wise OSC approved, functional and women assisted are given at Annexure-II.
- (d): The Ministry of Women and Child Development, Government of India has already given approval to State Governments and Union Territory Administrations for setting up of One Stop Centres in all the 718 districts of the country. Union Cabinet, in its meeting held on 21<sup>st</sup> April, 2018, has approved for strengthening of OSC scheme with additional grant of Rs.50,000/- per annum to each existing OSC for immediate assistance to women affected by violence including first aid to victims of rape.
- (e): The overall implementation of the One Stop Centre Scheme lies with the concerned State Government and District Collector/District Magistrate. The Ministry is regularly monitoring and reviewing the implementation of One Stop Centres through workshops/conferences with State Governments/UT Administrations and surprise inspection visits by the officers of the Ministry.

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Annexure referred to in reply to Part (b) of the Lok Sabha Un-starred Question No.1136 for 08.02.2019 regarding 'Sakhi Centres'

Statement showing state-wise release of funds during the year 2015-16, 2016-17, 2017-18 and 2018-19 (as on 04.02.2019)

(In Rupees)

Sl. No.	State	2015-16	2016-17	2017-18	2018-19
1	Andaman and Nicobar Islands	1319120	0	3120663	50000
2	Andhra Pradesh	1319120	26897400	33013744	11349102
3	Arunachal Pradesh	1319120	2841450	5319517	51195396
4	Assam	3884120	7565800	0	40476302
5	Bihar	1319120	19890150	0	0
6	Chandigarh	1319120	0	0	930799
7	Chhattisgarh	4830596	73427815	16704440	62555470
8	Dadra and Nagar Haveli	819120	0	4341482	50000
9	Daman & Diu	4588047	1941450	0	0
10	Delhi	0	0	0	0
11	Goa	4588047	0	1084917	100000
12	Gujarat	4588047	3882900	12715269	16575640
13	Haryana	3640870	11648700	3830247	47960546
14	Himachal Pradesh	3768927	0	1500450	10118850
15	Jammu and Kashmir	4588047	13448700	8752272	3882900
16	Jharkhand	1026800	5682900	1847152	15708897
17	Karnataka	4588047	8524350	6273675	300001
18	Kerala	4508047	11365800	1180007	200000
19	Lakshdweep	0	0	0	0
20	Madhya Pradesh	4588047	77347650	13127264	112391390
21	Maharashtra	4588047	21355950	43769662	13362250
22	Manipur	1289120	0	0	0
23	Meghalaya	1319120	2841450	775391	3050900
24	Mizoram	3768927	0	6140951	27264535
25	Nagaland	4588047	6710822	8041940	45487024
26	Odisha	1028060	3000900	12032854	29098266
27	Puducherry	7222362	0	1941450	50000
28	Punjab	4382120	9707250	33587668	32788286
29	Rajasthan	1212120	34123174	2895721	13993525
30	Sikkim	4588047	0	3071148	50000
31	Tamil Nadu	4588047	0	3882900	70587386
32	Telangana	4588047	15531600	30172230	30414069
33	Tripura	4588047	0	0	21255414
34	Uttar Pradesh	4588047	45463200	26622936	198867780
35	Uttarakhand	1319120	5824350	13886307	5330412
36	West Bengal	0	0	0	0

Annexure referred to in reply to Part (c) of the Lok Sabha Un-starred Question No.1136 for 08.02.2019 regarding 'Sakhi Centres'

State-wise status of One Stop Centres (Status as on 5.02.2019)

Sl. No.	State/ UTs	Number of OSCs Approved	Number of Established/ Functional OSC	Number of Cases Addressed
1	Andaman & Nicobar Islands	3	1	1148
2	Andhra Pradesh	13	13	29098
3	Arunachal Pradesh	21	2	329
4	Assam	33	5	768
5	Bihar	38	7	4104
6	Chandigarh	1	1	364
7	Chhattisgarh	27	27	12093
8	Dadra & Nagar Haveli	1	1	50
9	Daman & Diu	2	1	72
10	Goa	2	1	977
11	Gujarat	33	10	1056
12	Haryana	22	7	4081
13	Himachal Pradesh	12	1	79
14	Jammu & Kashmir	22	8	120
15	Jharkhand	24	3	319
16	Karnataka	30	30	771
17	Kerala	14	4	393
18	Madhya Pradesh	51	50	7505
19	Maharashtra	37	12	7617
20	Manipur	16	1	10
21	Meghalaya	11	2	981
22	Mizoram	9	1	76
23	Nagaland	11	2	109
24	Odisha	30	4	908
25	Puducherry	4	1	51
26	Punjab	22	7	579
27	Rajasthan	33	16	5439
28	Sikkim	4	1	141
29	Tamil Nadu	32	6	613
30	Telangana	31	9	7807
31	Tripura	8	1	30
32	Uttar Pradesh	75	75	138243
33	Uttarakhand	13	4	1115
34	Lakshadweep	1	0	0
35	NCT of Delhi	11	0	0
36	West Bengal	23	0	0
	<b>Total</b>	<b>719</b>	<b>314</b>	<b>227046</b>

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